

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
EXCISE APPEAL BRANCH

Dated: 30/06/2016

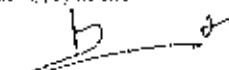
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70306/2016-EXIDBI dated 28/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 E/MISC/70103/2016	E/50660/2015	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-ALLAHABAD 38, MG MARG... CIVIL LINES, ALLAHABAD, UTTAR PRADESH 211001

**Name and Address of
Respondent**

2	BALAJI BAKERS PVT LTD BL-1, SECTOR 13, GIDA,, GORAKHPUR, U.P
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Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Delhi

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-13, Bhisim Pharam Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.26), Vasthyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-6, Sector-10, Faridabad-121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

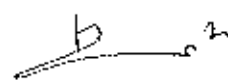
11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD

Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH : ALLAHABAD

COURT No. I

E/Misc/70103/2016

APPEAL No.E/50660/2015-EX[DB]

(Arising out of Order-in-Appeal No. 98/CE/ALLD/2014 dated 05/12/2014
passed by Commissioner of Central Excise & Customs (Appeals),
Allahabad)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs, C.E. & S.T., Allahabad

Appellant

Vs.

Balaji Bakers Pvt. Ltd

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)

for Appellant

None,

for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 28/06/2016
Date of Decision : 28/06/2016



FINAL ORDER NO. 70306/2016

Per: Anil Choudhary

Heard the learned A.R. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No. E/Misc/70103/2016, without entering into merits of the case. M.A. stands disposed of.

(Dictated in Court)

[Signature]

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

[Signature]

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

akp

समिति में / Certified True Copy
12.7
सहायक पंजीयक / Asst. Registrar
सीमांत क्षेत्र, उत्तराखण्ड एवं हिमाचल प्रदेश
अर्थीक आयोग / (C.E.S.T.A.T.)
38, एन. सी. रोड, देहरादून-211001
38, M. G. ROAD, DEHRADUN-211001

